

14.31 hrs.

CONSTITUTION (AMENDMENT)
BILL**(Omission of article 314)*

Shri Vishwa Nath Pandey: I beg to move for leave to introduce a Bill further to amend the Consitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Vishwa Nath Pandey: I introduce the Bill.

14.31½ hrs.

PREVENTION OF CORRUPTION
(AMENDMENT) BILL**(Omission of Section 6)*

Shri Vishwa Nath Pandey: I beg to move for leave to introduce a Bill further to amend the Prevention of Corruption Act, 1947.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Corruption Act, 1947."

The motion was adopted.

Shri Vishwa Nath Pandey: I introduce the Bill.

14.31½ hrs.

CODE OF CRIMINAL PROCEDURE:
(AMENDMENT) BILL**(Amendment of section 252)*

श्री सिंहासन सिंह (गोरखपुर) : मैं प्रस्ताव करता हूँ कि दण्ड प्रक्रिया संहिता, 1898 में प्रागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

श्री सिंहासन सिंह : मैं विधेयक को पेश करता हूँ ।

14.31½ hrs.

ALL-INDIA SERVICES (AMEND-
MENT) BILL**(Insertion of new section 3A)*

Shri C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the All-India Services Act, 1951.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the All-India Services Act, 1951."

The motion was adopted.

Shri C. K. Bhattacharyya: I introduce the Bill.

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